

Schemes in naxal affected areas

†1065. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of steps taken to wipe out hurdles created by naxals in progression of schemes run in the naxal-affected areas;

(b) the progress achieved through such schemes run in the naxal-affected areas in the last three years; and

(c) whether it is a fact that most of the schemes run in the naxal-affected areas are partially implemented and the pace of efforts in the execution of implementation of such schemes is slow?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) 'Police' and 'Public Order' being the State subjects, maintenance of law and order is primary responsibility of the State Governments concerned. However, Central Government supplements efforts of the States to counter hurdles created by LWE cadres.

(b) Substantial progress on development front has been achieved through various schemes in LWE affected areas. Achievements of some important schemes implemented by the Central Government are as follows:

(i) **Road Requirement Plan-I (RRP-I):** Out of total 5,422 km. roads to be constructed in 34 LWE affected districts, of which 1,592 km. has been completed during last three years *i.e.* from 2013-14 to 2015-16.

(ii) **Installation of Mobile Towers:** Out of total 2,199 mobile towers to be installed in 10 LWE affected States, 2,056 mobile towers have been put up on air up to 18.07.2016.

(iii) **Integrated Action Plan (IAP)/Additional Central Assistance (ACA) Scheme:** This Scheme was under implementation from 2010-11 to 2014-15 for providing public infrastructure and services in 88 districts of 10 LWE affected States. From 1.4.2013 to 25.7.2016, total 62,919 projects have been completed.

(c) The Government has provided Central Armed Paramilitary forces, funds for development projects and various relaxations and special dispensations for timely completion of the projects. Progress of the Development Schemes is reviewed on regular basis by the Government through meetings, Video Conference etc.

† Original notice of the question was received in Hindi.